GOVERNMENT OF INDIA

MINISTRY OF PARLIAMENTARY AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO - 2920

ANSWERED ON – 17/12/2025

DIGITAL SYSTEM AND EFFICIENCY

2920. Shri Amar Sharadrao Kale:

Will the Minister of PARLIAMENTARY AFFAIRS be pleased to state:

(a) the details of the major digital systems currently being used by Ministry to ensure efficient and paperless operations in the office;

(b) the benefits derived from adopting these platforms in terms of transparency, records management and reduction in administrative delays;

(c) the best practices identified by the Ministry during Special Campaign 5.0 in promoting digital and sustainable governance; and

(d) the future roadmaps determined for integration of new technologies and enhancing inter-institutional coordination within the framework of Digital India and the Swachh Bharat Mission?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (I/C); AND

MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

(a)&(b) The Ministry of Parliamentary Affairs has transformed its functioning into a paperless ecosystem by fully leveraging seven key digital platforms: e-Office as the backbone for all file movement and approvals, e-HRMS for seamless handling of all service and HR matters, Consultative Committee Management System for end-to- end digital management of consultative committee meetings, Claims and Inventory Management System for transparent procurement and asset tracking, National e- Vidhan Application (NeVA) for legislative digital workflows in State/UT Legislatures, Online Assurance Monitoring System (OAMS) for real-time tracking of parliamentary assurances, and the dedicated National Youth Parliament Scheme portal.

The direct benefits of this comprehensive digital adoptions are evident in the complete elimination of pendency (clearance of all references and files), drastic reduction in administrative delays like physical file movement and paper consumption, instantaneous visibility and audit trail of every transaction leading to unprecedented levels of transparency, fool-proof and easily retrievable electronic record-keeping, and a sharp drop in processing time.

(c)&(d) During Special Campaign 5.0 (2nd–31st October 2025), the Ministry of Parliamentary Affairs achieved "zero-pendency and zero-paper" by clearing 100% of pending references, conducting intensive cleanliness and waste-segregation drives, and promoting NeVA as a model of green governance that saves lakhs of trees annually. All officers & staff of the Ministry took the Swacchta pledge. Under Swachh Bharat, the Ministry aims for near-zero paper usage in all State/UT Legislatures through complete NeVA adoption and digitisation of legacy records.

The Ministry's future roadmap focuses on transforming NeVA for State/UT Legislatures into an AI-powered platform by integrating real-time multilingual machine translation capabilities (text-to-text, speech-to–text, text-to-speech and speech to speech) in various official languages for enabling users to access their content in their preferred regional language, generation of the House proceedings, AI-driven live transcription, searchable archives and intelligent multilingual chatbots. These features will drastically reduce printed material and enhance linguistic inclusivity.

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